

No. 22

WEDNESDAY 13 DECEMBER, 2017

11 30 AM

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1. NATIONAL ANTHEM

National Anthem was played.

2. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1C, 2A and 3C for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

Replies Laid:-

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

12 30 PM

3. ZERO HOUR MENTIONS

- (1) **Shri Pravin Zantye, MLA** made a mention about the suffering of the passengers from Chodan and Bicholim Talukas crossing the Chodan-Madel-Ribandar Ferry route due to inadequate number of ferry boats at peak hours.

SHRI RAMKRISHNA DHAVALIKAR, Minister for River Navigation replied to the Mention.

- (2) **Shri Clafasio Dias, MLA** made a mention about the lethargic attitude of Electricity Department of regular power shutdown problem.

SHRI PANDURANG MADKAIKAR, Minister for Power replied to the Mention.

- (3) **Shri Rajesh Patnekar, MLA** made a mention about water scarcity for the last 5 days in Dhumole, Amthane, Savardhat, Menkurem and Sal villages.

SHRI RAMKRISHNA DHAVALIKAR, Minister for PWD replied to the Mention.

- (4) **Shri Carlos Almeida, MLA** made a mention about the fear and anxiety in the minds of the people of Vasco that due to the construction of Ramp at Vasco on F.L. Gomes roads near the market by National Highway authorities linking NH 17B would be dangerous to the life of citizens of Vasco and will be a traffic disaster as the landing point is located in a densely business area.

SHRI RAMKRISHNA DHAVALIKAR, Minister for PWD replied to the Mention.

12 41 PM

4. OBITUARY REFERENCES

SPEAKER made Obituary References to the following:

- (1) **Late Adv. Amrut Kansar**, former Member of Parliament, Constitutional Expert, Educationist and an eminent Lawyer, who passed away on the 11th September, 2017.

- (2) **Late Shri Dulo Kuttikar**, former Legislator of the Third Legislative Assembly of Goa, Daman and Diu from Quepem Constituency and a veteran Freedom Fighter, who passed away on the 26th September, 2017.
- (3) **Late Shri Arun Sadhu**, a renowned Litterateur, Author and a veteran Journalist, who passed away on the 25th September, 2017.
- (4) **Late Shri Yusuf. M. Shaikh**, a noted Konkani Poet and recipient of the prestigious State Award for Excellence in Literature, who passed away on the 7th October, 2017.
- (5) **Late Girija Devi**, legendary Hindustani Classical singer/vocalist, 'Thumri' exponent and recipient of the prestigious Padma Vibhushan Award, who passed away on the 24th October, 2017.
- (6) **Late Dr. Suhasini Koratkar**, a veteran Hindustani Classical vocalist and singer, who passed away on the 7th November, 2017.
- (7) **Late Shri Priya Ranjan Dasmunsi**, former Union Minister, former Member of Parliament and former President of the All India Football Federation and Architect of Indian Football, who passed away on the 20th November, 2017.
- (8) **Late Shri Pandit Narayanrao Bodas**, a noted theatre artiste and singer/musician, who passed away on the 27th November, 2017.
- (9) **Late Shri Jaisingh Maganlal**, a noted Industrialist and a Philanthropist, who passed away on the 27th November, 2017.
- (10) **Late Shri Dr. J.C. Almeida**, former Chief Secretary of Goan Origin and a distinguished Administrator, who passed away on the 28th November, 2017.
- (11) **Late Shri Shashi Kapoor**, a veteran Actor and recipient of the prestigious Padma Bhushan and Dada Saheb Phalke Awards who passed away on the 4th December, 2017.
- (12) **Late Shri Jaganath Pednekar**, senior Freedom Fighter who fought rigorously for the freedom of Goa, who passed away on 24th November, 2017.
- (13) **Late Shri Balwantrao Dessai**, a senior Freedom Fighter, passed away on 10th November, 2017.
- (14) **Late Shri H. M. Marathe**, a noted Litterateur who passed away on 2nd October, 2017.
- (15) **Late Shri Vasu Krishna Naik**, a Goan Journalist who passed away on 23rd September, 2017.

- (16) **Late Shri Arjan Singh**, former Marshal of the Indian Air Force and a recipient of the prestigious Padma Vibhushan Award, who passed away on the 16th September, 2017.
- (17) **Late Shri Ganpat Govind Punalkar**, a senior Freedom Fighter, who passed away on 18th September, 2017.
- (18) **Late Shri Raghunath Vinayak Joglekar**, noted Goan Sahithik, Sanskritik and Social worker who passed away on 21st August, 2017.
- (19) **Late Shri Mhableshwar Redkar**, noted Goan Marathi Natya Sahithik Director, Writer of Marathi dramas who passed away on 6th November, 2017.
- (20) **Late Dr. Shridhar Phadke**, an eminent Educationist and recipient of the State Award for best Teacher, who passed away on the 9th September, 2017.
- (21) **Late Shri V. N. Dhandekar**, Ex-Director of Education Department and an eminent Educationist, who passed away on 13th April, 2017.

The following Members spoke on the Obituary references:-

1. Shri Churchill Alemao, MLA	12 45 PM
2. Shri Rajesh Patnekar, MLA	12 49 PM
3. Shri Govind Gaude, Minister for Art & Culture ...		12 50 PM
4. Shri Rohan Khaunte, Minister for Revenue		12 51 PM
5. Shri Mauvin Godinho, Minister for Panchayats		12 54 PM
6. Shri Digambar Kamat, MLA	12 55 PM
7. Shri Prasad Gaonkar, MLA	12 56 PM
8. Shri Pandurang Madkaikar, Minister for Power		12 57 PM
9. Shri Vijai Sardesai, Minister for Town & Country Planning	12 58 PM
10. Shri Michael Lobo, Deputy Speaker	01 00 PM
11. Shri Chandrakant Kavalekar, Leader of Opposition ..		01 02 PM
12. Shri Pratapsingh Rane, MLA	01 05 PM
13. Shri Ramkrishna Dhavalikar, Minister for PWD		01 07 PM

The House stood in silence for one minute.

1 10 PM

5. **CONGRATULATORY MOTION**

S/Shri Chandrakant Kavalekar, Leader of Opposition and Clafasio Dias, MLA moved the following:

“This House congratulates Miss Maria Alysia Gomes from Cuncolim, who represented India at Panama and has brought laurels to India and to Goa by winning the Crown “Reina Major Intercontinental Queen Beyond Beauty 2017” she also won and awarded the title for Best National Costume and Best Physique. The beauty contest was organized by REINA INTERCONTINENTAL SAN JOSE COSTA RICA which took place on September 24th to 28th 2017 in Panama city.”

The following Members spoke on the Motion:-

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|--|-------|----------------|
| 1. Shri Chandrakant Kavalekar, Leader of Opposition | | 1 10 PM |
| 2. Shri Clafasio Dias, MLA | | 1 13 PM |

The Motion was adopted unanimously.

1 14 PM

6. **PAPERS LAID ON THE TABLE**

SHRI MANOHAR PARRIKAR, Chief Minister laid the following on the Table of the House :

- (a) The Statement of Assets & Liabilities of Public Functionary for the year 2016 – 2017.
- (b) Laying of Rules/Regulations/Sub-rules/Bye-Laws on the Table of the House.
- (c) The Annual Financial Statement (Budget Estimate) for the year 2017 – 18 of the Goa Industrial Development Corporation, Panaji – Goa.
- (d) Annual Report of the Institution of Goa Lokayukta for the year 2016 – 2017; and
- (e) The Twentieth Annual Report for the year 2012-13 of the Goa State Horticultural Corporation Ltd.

1 15 PM

7. **ASSENT TO BILLS**

SECRETARY reported assent of the Governor to the following Bills.

- (1) The Goa Appropriation (No.2) Bill, 2017.
- (2) The Goa Appropriation (No.3) Bill, 2017.
- (3) The Goa Members of Legislative Assembly (Removal of Disqualification) (Amendment) Bill, 2017.
- (4) The Goa Lokayukta (Amendment) Bill, 2017.
- (5) The Goa Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Bill, 2017.
- (6) The Goa Agricultural Tenancy (Amendment) Bill, 2017.
- (7) The Goa Protection of Interests of Depositors (in Financial Establishments) (Amendment) Bill, 2017.
- (8) The Goa Value Added Tax (Tenth Amendment) Bill, 2017.
- (9) The Goa Excise Duty (Amendment) Bill, 2017.
- (10) The Goa Compensation to the Project a Affected Persons and Vesting of Land in the Government Bill, 2017.
- (11) The Goa Town and Country Planning (Amendment) Bill, 2017.
- (12) The Goa Appropriation Acts (Repeal) Bill, 2017.
- (13) The Goa Preservation of Trees (Amendment) Bill, 2017.
- (14) The Goa Panchayat Raj (Amendment) Bill, 2017.
- (15) The Goa Information Technology Development (Amendment) Bill, 2017.
- (16) The Goa Highways (Amendment) Bill, 2017.

1 16 PM

8. **BUSINESS ADVISORY COMMITTEE REPORT**

SHRI MANOHAR PARRIKAR, Chief Minister presented the Second Report (2017) of the Business Advisory Committee; and

SHRI MANOHAR PARRIKAR, Chief Minister also moved the following:

“This House do agree with the Second Report (2017) of the Business Advisory Committee.”

The Motion was put to vote and adopted.

(HOUSE WAS ADJOURNED AT 1 17 PM TO MEET AT 11 30 AM ON THURSDAY, THE 14TH DECEMBER, 2017)

**ASSEMBLY HALL
PORVORIM-GOA
13th DECEMBER, 2017**

**N. B. SUBHEDAR
SECRETARY**